

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.139 of 2013 &
I.A. No. 205 of 2013
&
Appeal No.140 of 2013 &
I.A. No. 206 of 2013

Dated : 6th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No.139 of 2013 &
I.A. No. 205 of 2013

North Karanpura Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan for R.6
Mr. Rajiv Srivastava for R.31
Mr. Alok Shankar for R.28
Mr. Saim for MSEDCL

Appeal No.140 of 2013 &
I.A. No. 206 of 2013

Talcher-II Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra
Counsel for the Respondent(s): Mr. Vallinayagam for R.2
Mr. R.B. Sharma for R.15
Mr. M.T. George for R.13
Ms. Suparna Srivastava for Powergrid

ORDER

We have heard the learned Senior Counsel appearing for the Appellant as well as the Respondent.

The learned counsel for the Respondents are directed to file their respective replies on or before 20.09.2013 after serving copy on the other side.

Post the matter for further submissions on **24.09.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak